

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. 111 OF 1996.

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
Copy of order dated 2-2-96 alongwith copy of OA & Annexures sent to Respondent No 1 to 4. By Regd post vide no 686071 Date 16-3-96 apd 13/2/96	<u>2-2-96</u> Present: Mr. J. K. Kanshik, Counsel for applicant. Heard Sh. J. K. Kanshik. 2. After hearing certain arguments, he prayed for permission to withdraw the case. The OA is dismissed as withdrawn. N.K.V. (एन. के. वर्मा) (N. K. Verma) प्रशासनिक सदस्य Adm. Member